

DIVISION BENCH

O-115

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/108(KB)2018

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th July, 2021, 10:30
A.M**

Name of the Company	SARLA TANTIA Vs. NADIA HEALTH CARE PVT.LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearance (via video conference)

For the Liquidator

Mr. Pranay Agarwal, Advocate
Ms. Ankita Baid, Advocate

ORDER

Mr. Pranay Agarwal along with Ms. Ankita Baid, Ld. Counsel for the Liquidator present.

The Progress Report filed is taken on record. List this matter on 28.10.2021 for reporting progress.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**